

[TO BE PUBLISHED IN PART II – SECTION 3 – SUB-SECTION (ii) OF THE
GAZETTE OF INDIA]

Government of India
Ministry of Finance
Department of Financial Services

New Delhi, the 24th September 2012

NOTIFICATION

S. O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Shri S. B. Mathur, Ex-Chairman, LIC as Part-time Member of the Insurance Regulatory and Development Authority vice Ms. Ela R. Bhatt with immediate effect for a period of five years or until further orders whichever is earlier.

[F. No.11/6/2003-Ins.III]


(Priya Kumar)
Director

To

The Manager,
Government of India Press,
Mayapuri Press,
New Delhi.

Copy to:

1. Shri S. B. Mathur, Ex-chairman, LIC, A10/10 Vasant Vihar, Poorvi Marg, New Delhi-110 057.
2. The Chairman, IRDA, Head Office, Hyderabad,
3. The Chairman, LIC, Mumbai,
4. P.S. to F. M.
5. P.S. to MOS (E&FS),
6. PPS to Secy. (FS),
7. PA to JS (P&I).